IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 643 of 2017

Bablu Yadav @ Babu Mahto … Appellant

Versus

The State of Jharkhand … Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Kamdeo Pandey, Adv.
For the State : Mr. Nehru Mahto, Addl. P.P.

07 / 26.06.2020 Heard the parties through Video Conferencing.

Learned counsel for the appellant prays for time.

List this appeal after a week.

(**ANIL KUMAR CHOUDHARY, J.)**

Smita/-